AT 2/3/19

1997

(38)

Declaration of Assets and Liabilities

Amit Kumar Sharma, son/daughter/wife of Shyam Nondan Sharma aged. 3+ years, belonging to Bihar Legis tarfive Assembly (Secretard service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	4000	1500	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S B I BANK AMT-90,000 VBI: AMT-6146 TDBI BUK AMT-25,000.	23719. IDBI	NIL	MIL	NIL
(111)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		h
(iv)	Other financial O institutions, NSS, Postal (2) Savings, LIC Policies, etc (3)	Hamt 1651	(Gly)	NIL		"
(v)	Motor Vehicles (details of make, etc.)	NIL	MIL	NIL		1,
(vi)	Jewellery (give details of weight and value)		9 (70 ld-509m 218 ilver-1009m	(100ld-29m	11	11
(vii)	Other assets, such as values of claims / interests	NIL	NJL	NIL	ч	11

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Amit Kumar Sharma.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated!

Sr.	nave to be indicated] Description	Self	Spouso Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	h	11	()	1	/
(間)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	' 7	V		۱٦	11
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ч	1		t 1	. 11
(v).	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Mame & address of Bank / Financial Institutions(s) / Oepartment (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	MIL
(4)	(ii) Loans from financial institutions	11	· ·
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ή	1,
	(b) dues to departments dealing with supply of water	[]	1
	(c) dues to departments dealing with supply of electricity	1	()

	(d) dues to departments	
	dealing with telephones	
110000000000000000000000000000000000000	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, If any	A STATE OF THE PARTY OF THE PAR
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IGJPS0638R
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	
	(III) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	
C.	Personal Detail	11.5.21.51.21
	Section of the sectio	165365426
Gende	er :- M	(M/F)
Date o	of Birth :- 0 6	0 1 1 9 8 5 (DD/MM/YYYY)
Class/	Group :- C	(A/B/C)
Cadre	BILAY	violan Sabla. Secretariat.
	Contract of the Contract of th	e e.g. B.A.SBihar Administrative Service,
	B.S.S.~ I	Bilhar Secretariat Service etc.)
Home C	District :- Pa	tna
	I hereby declare that the edge and belief.	above details are true to the best of my
		Signature Amit Kumar Playma.
		Name of Employee: Amit Kumax Starma.
	PATNA.	Designation: Office Attendent.
Date:	09/02/22	Department: Bilax Vidha Sabha (Aatha)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Amit Kumar Sharma.